	Name of PSUs		Date of Vacancy
7.	Mahanadi Coalfields Ltd	31.10.2000	01.11.2000
8.	Balmer Lawrie & Co. Ltd.	30.11.2000	01.12.2000

Seats Reserved for SCs and STs in Satyajit Ray Film and Television Institute, Calcutta

2389. SHRI K.B. KRISHNA MURTHY:

SHRI GANDHI AZAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Dr. Ambedkar Birth Centenary Celebrations Committee recommended to admit SC/ST students to the fullest extent of the quota of seats reserved for them in all the educational/academic institutions in the year 1993;
 - (b) if so, the action taken thereon;
- (c) the number of seats offered in different disciplines in the Satyajit Ray Fiim & Television Institute, Calcutta in different courses during the last five years, year-wise; and
- (d) the number of SC/ST students admitted to the above courses and their percentage against such total seats during the last five years; year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY): (a) Yes, Sir.

- (b) The Regulations of Satyajit Ray Film and Television Institute, Calcutta provide reservation of students of SC/ST community as per the reservation policy of the Government of India.
 - (c) and (d) The details are given in the Statement.

STATEMENT

Discipline	Total Seats the Institute		vo. of S05T in students			Percentage	
	1996	199?		1996	1997		1997
Film Dkecrion	8		8	1	1	125	12.5
Motion Picture	8		8	nil	1	nil	12.5
Phonography Editing	8		8	nil	1	nil	12.5
Sound Recording	8		8	ml	r.H	nil	nil

N.B-There was no admission in the year 1998 and 1999.

Advertisements shown on Doordashan

2390. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether advertisements shown on Doordarshan lack merit and moral both;
 - (b) whether there is any code for commercial advertising; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY): (a) No, Sir.

(b) and (c) Yes, Sir. The salient features of the Code for Commercial Advertising on Doordarshan are given in the annexed Statement.